

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3306
ANSWERED ON:13.08.2010
UNEMPLOYMENT ALLOWANCE QUESTION
Meinya Dr. Thokchom

Will the Minister of FINANCE be pleased to state:

- (a) the details of benefits available to the unemployed;
- (b) whether the Union Government has proposals to introduce a regular allowance its citizens till they find a meaningful employment;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a): According to the information provided by the Ministry of Labour & Employment, the Government of India is implementing various employment generation and poverty alleviation programmes in both rural and urban areas to increase employment opportunities, such as, National Rural Livelihood Mission (NRLM); Swarna Jayanti Shahari Rozgar Yojana (SJSRY); Prime Minister's Employment Generation Programme (PMEGP) and Mahatma Gandhi National Rural Employment Guarantee (MGNREG) Act etc., which also benefit the unemployed.

(b) to (d): There is no proposal under consideration of the Government to give unemployment allowance. However, the MGNREG Act 2005 provides for daily unemployment allowance to such applicants who are not provided employment within the stipulated time period under the MGNREG Scheme.